

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 256/2017 in CP-193(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES:

Kirloskar Industries Ltd. & Ors.

v/s.

Kirloskar Brothers Ltd. & Ors.

SECTION : 241-242 of the Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 22.10.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)